## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017

CORAM:

Z.

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.112017

NAME OF THE PARTIES: Unique Vastu Rachana Pvt. Ltd. V/s. Univastu India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ABHISHEK ADKE	AUVOCATE	goodle.
	For Petitic	RING	
2.	7	Respondent ochi Joshi	Fal.

## ORDER

## C.P. No. 1242/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives for both the sides are present.
- 2. Seeking adjournment. By consent adjourned to 04.12.2017 at 2.30 PM.

Sd/-Bhaskara Pantua mohan Member (Judicial) 09.11.2017 ah

Sd/-M.K. Shrawat Member (Judicial)